

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-228**  
IB - 580/ND/2020

**IN THE MATTER OF:**

Khandelwal Group Pvt. Ltd.

Vs.

Panache Construction Pvt. Ltd.

....Applicant

.....Respondent

**SECTION**

U/s 9 of IBC Code,2016

Order delivered on 10.12.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashish Middha

For the Respondent :

**ORDER**

Due to paucity of time, re-notify the case on 07.01.2021.

-Sdr

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sdr

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**